

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 79 of 2013

Dated : 19th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Tamil Nadu Generation & Distribution Corpn. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan
Mr. S. Vallinayagam

Counsel for the Respondent(s) : -

Appeal No. 51 of 2013

Tamil Nadu Generation & Distribution Corpn. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan
Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R-3

ORDER

Heard Mr. Ramji Srinivasan, the Learned Sr. Counsel for the Appellant and Mr. M.G. Ramachandran, Learned Counsel for the Respondent No. 3.

Judgement is Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**